

*383. [The questioner (Shri Babubhai Chinai) was absent. For answer, vide cols 1882—84 infra]

CONFERENCE ON LABOUR RESEARCH

*384. SHRI FARIDUL HAQ ANSARI: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state the decisions taken in the Conference on Labour Research held in New Delhi in September 1960?

THE DEPUTY MINISTER OF LABOUR AND EMPLOYMENT AND PLANNING (SHRI L. N. MISHRA): It was agreed that to begin with a small Central Committee for co-ordinating labour research should be constituted and there was also a preliminary exchange of views as regards the question of setting up of an institute or a society for the advancement of labour research.

SHRI FARIDUL HAQ ANSARI: May I know when this organisation is going to start working?

SHRI L. N. MISHRA: The Committee has not yet started working. It may consist of 25 persons and we are expecting the comments from institutions and State Governments.

SHRI FARIDUL HAQ ANSARI: May I know the names of those 25 persons?

MR. CHAIRMAN: Why do you want the 25 names?

SHRI L. N. MISHRA: We have given 4 representatives to the Central Government, 4 to the State Governments, 4 to the employers, 4 to the workers, 4 to Universities and 4 to independent institutes.

MR. CHAIRMAN: That is all right.

SETTING UP OF FUNCTIONAL ESTATES

*385. SHRI M. P. BHARGAVA: Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

(a) whether Government propose to establish "Functional Estates" in the country;

(b) if so, what would be the main features of these functional estates; and

(c) how many such estates are to be established in the years 1960 and 1961?

THE MINISTER OF INDUSTRY (SHRI MANUBHAI SHAH): (a) to (c) A statement is laid on the Table of the House

In part (c) of the statement a small correction is to be made. The State Governments have proposed to establish 12 functional industrial estates during 1961-62. Only preliminary steps will be taken during 1960-61 and 14 such estates will be there during the rest of the Third Plan.

STATEMENT

(a) The State Governments have been requested to indicate for the current year one of their industrial estates existing or under completion which could be taken up, if possible, as a functional estate. The State Governments are further requested to include in their programme for the industrial estates for the Third Five Year Plan the establishment of at least five functional industrial Estates.

(b) The main features of the functional industrial estates are (i) to give fillip to the setting up of ancillary industries and the manufacture of a variety of parts, components, gadgets and the tools of specialised type of industry such as automobile ancillaries; instruments, their components and parts; radio components and parts; Light machine tools of all varieties and their parts and components; time-pieces, clocks watches etc., and (ii) to provide training and visual aid to entrepreneurs who would then be in a position to repeat the above mentioned industries in the whole of each State. After making a start with one type of Industry in each State as outlined above the programme